COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 9 OF 2017 & IA NOS. 600 & 744 OF 2017

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jayant Deo ...Appellant(s)

Vs.

The Maharashtra Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Mr. Aamir Zafar Khan

Counsel for the Respondent(s) : Mr. Buddy R. Ranganadhan for R-1

Ms. Nikita Choukse for R-2

ORDER

Delay in filing reply (I.A. No. 600 of 2017) and delay in filing rejoinder (I.A. No. 744 of 2017) is condoned. Reply and rejoinder are taken on record. Applications are disposed of.

It is represented that pleadings are complete. List the matter for hearing on *05.12.2017*.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt